

Annexure - 8

Name of the corporate debtor: Usashi Realstates Private Limited; Date of commencement of CIRP: 6-7-2023; List of creditors as on: 28-9-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Lionsec & Mac Escorts Private Limited	19.7.2023	2,35,103.00	2,35,103.00	Security services	0	0	0	0	0	0	-	-	-	1) lionsec01@gmail.com, 2) The Security Guards were deployed at 81, Golaghata, VIP Road, Flat-19, Badhakunia Apartment, Kolkata, 700048. 3) 6 Cheque bounced cases pending before Ld Chief Metropolitan Magistrate Kolkata under Section 138 of NI Act, 1881 - No order except bail order was passed
2	M/S TOLLYWORLD DIGITAL SERVICES	Form B pending	58,29,684.00	-		0	0	0	0	0	0	58,29,684.00	-	-	Disbursement not made to CD
3	Pradip Kumar Pal	17.9.2024	24,90,636.00	-	Usashi land at Hatishala measuring 1.5 katha sold by CD to the claimant. Conveyance deed executed on 23.4.2022	0	0	0	0	0	0	24,90,636.00	-	-	Original Sale Deed No. L-190304873/2022- Land sold to Usashi On line GRN receipt No. 192022230013420991/2022
			85,55,423.00	2,35,103.00								83,20,320.00	-	-	